SIKKIM



GAZETTE

GOVERNMENT

EXTRAORDINARY PUBLISHED BY AUTHORITY

Gangtok

Monday

16th December

2024

No. 535

HIGH COURT OF SIKKIM GANGTOK

No. 416/HCS

Date: 13.12.2024

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create two (02) permanent posts of Protocol-cum-Liaison Officers (**Group 'C')** (Level-7) in the Establishment of High Court of Sikkim, with immediate effect.

By Order,

(Prajwal Khatiwada) Registrar General